

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIALBENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/15/CHE/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Patel Auto engineering Company India Pvt.
Ltd. and Other
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Shri. Pawan Jhabakh, Ld. Counsel for the Applicant.

List the application before the Regular Bench on **06.05.2024**

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs